

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:265  
ANSWERED ON:01.03.2007  
PENDING PROPOSALS FOR HANDICAPPED  
Ahir Shri Hansraj Gangaram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the cases of releasing grants in two installments to the organisations working for welfare of handicapped, women and children are lying pending with the Government on a large scale;
- (b) if so, the details thereof;
- (c) whether the Government proposes to release the grants in lump sum to the organisaitons in rural areas timely in view of the difficulties being faced by them in running the said schemes for want of funds; and
- (d) if so, the steps taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) No Sir.

(b) Does not arise.

(c) & (d) Under the grant-in-aid schemes, there is no provision for release of advance grant in lump sum to any organisation. The release of the grant-in-aid is made in two installments to the NGO's based on the criteria like utilization certificate, audited accounts, performance, inspection report and recommendations from the State Government.